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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/122/2016
NAME OF THE PETITIONER(S)	:	V. Kesavamurthi
NAME OF THE RESPONDENT(S)	:	Sands Utility Services Private Limited & 3 others
UNDER SECTION	:	397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① B. Dhanaraj -	u r m -	B. Dhanaraj
② K. Vithayalpuran for Thirupurambale	Counsel Res	Bully

ORDER

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has prayed for time for making final submissions. At request, time is enlarged. Put up on **30.10.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk